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Opening of online Module for Nyaya Bandhu Panel for High Courts

From: Ravindra Pare <pare.ravindra@nic.in>

Sun, Sep 13, 2020 02:02 PM

Subject: Opening of online Module for Nyaya Bandhu Panel

@2 attachments

for High Courts

To: Registrar General High Court of Jharkhand

<rg.jhrhc@indiancourts.nic.in>, rgjhc-jhr <rgjhc-

ihr@nic.in>

Cc: NIRAJ KUMAR GAYAGI <jsa2j-doj@gov.in>, SHAILESH SHRIVASTAVA < diri1-doi@gov.in>

Dear Sir/Madam,

Refer to letter dated 24 June 2020 issued by Joint Secretary, Dept. of Justice and email dated 9th July 2020 issued regarding 'Nyaya Bandhu Panel' initiative under Nyaya Bandhu (Pro bono legal services) programme with the aim to setup and create panels of Pro Bono lawyers in the High Courts to ensure a steady stream of pro bono lawyers at the State level.

In order to facilitate this scheme, a separate module has been created for Nyaya Bandhu Panel in the home page of Nyaya Bandhu web portal (www.probonodoj.in) which consists of login for RGs and report. The main purpose of this online modules is to register lawyers from the High Court level for making a panel of Pro Bono Lawyers. The module is password protected, will be accessible through the respective username and login ID.

Please find attached letter has been issued regarding the details of the web online module, that includes information about online modules as well as username and password generated for your respective High Court. Apart from this, a user manual has also been prepared which is being sent to you with the above mail.

Please call or email for any queries.

Thanks & regards

Ravindra Pare Sr. Consultant, Access to Justice Dept. of Justice Ministry of Law & Justice Office: 011-23070629

- RG-Jharkhand.pdf 980 KB
- User-Manual for Nayay Bandhu Panel.pdf 2 MB

9/11/2020, 11:





भारत सरकार विधि और न्याय मंत्रालय न्याय विभाग

जैसलमेर हाऊस, 26, मानसिंह रोड़, नई दिल्ली-110011 GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF JUSTICE Jaisalmer House, 26, Mansingh Road, New Delhi-110011

SHAILESH SHRIVASTAVA

Director(A2J) 011-23072135

D.O No: A2J/Probono/08/17

New Delhi dated: 10th Sept 2020

Dear Six,

As you are aware Department of Justice has launched 'Nyaya Bandhu Panel' initiative under Nyaya Bandhu (Pro bono legal services) programme with the aim to setup and create panel of Pro Bono lawyers in the High Courts to ensure a steady stream of pro bono lawyers at the State level. In this initiative, High Court (through its Registrar General), invites applications from Advocates, practicing before the Hon'ble Court, and who are keen to volunteer pro bono legal services to the marginalized, to become part of the 'Nyaya Bandhu panel'.

- 2. In order to facilitate this scheme, a separate module has been created for Nyaya Bandhu Panel in the home page of Nyaya Bandhu web portal (www.probono-doj.in) which consists of login for RGs. The main purpose of this online modules is to register lawyers for making a panel of Pro Bono Lawyers. For activation of the module, the Register General will first have to update profile which will be generated immediately after the first login.
- 3. This module will be accessible through the respective username and login ID generated by the department and contains sub modules such as dashboards, Pro Bono lawyer registration forms, reports and queries, profile settings etc. The registration of lawyers desiring pro bono services will be done by RG through this sub module. After registration, an online notification will be generated by the system for the respective lawyer for completing process through Nyaya Bandhu mobile application.

- 4. Data entry into sub modules is to be done by Registrar General or by authorized representative nominated by Registrar General. For your High Court, username is **rg.jhrhc@indiancourts.nic.in** and password is **Rgjhar@1**. You are requested to please reset the password as per your convenience.
- 5. It is requested to start using the module at the earliest by making data entry. Instructions in the form of a user manual is in the making and will be shared soon. Please contact Mr Ravindra Pare, Sr.Consultant on 011-23070629 and email: pare.ravindra@nic.in for any queries regarding operational issues.

With regards

(SHAILESH SHRIVASTAVA)

To:
Shri Ambuj Nath,
Registrar General,
High Court of Jharkhand,
Ambedkar Chowk,
Doranda, Ranchi

User-Manual for Nayay Bandhu Panel to work on https://probono-doj.in/

le Varsion I.O Daite: 12 September 2020

Step: There is Nyaya Bandhu Panel



PRO BONO LEGAL SERVICES



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OME PRO BONO SERVICES

PRO BONO CLUB SCHEME

NYAYA BANDHU PANEL

RESOURCE

Facility Transity

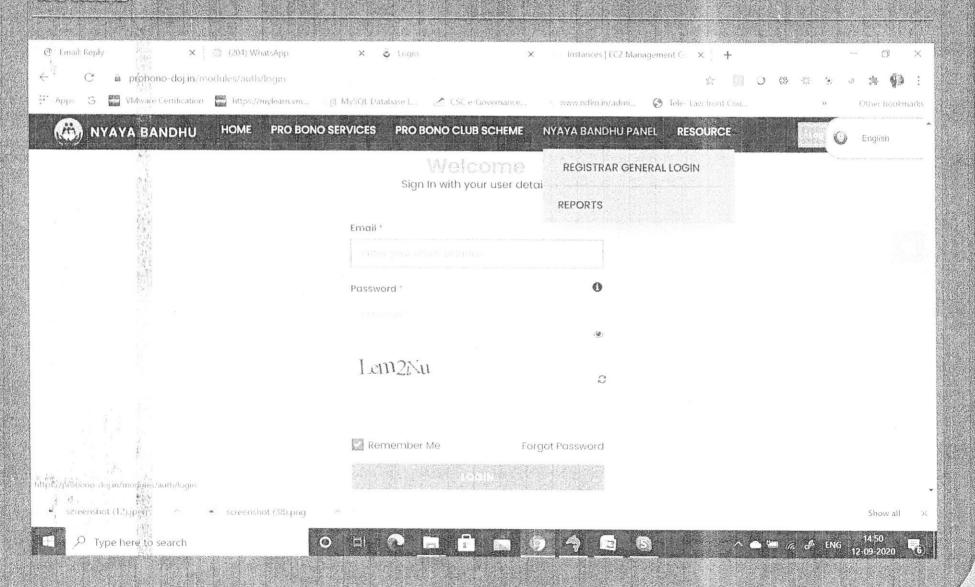
WHAT IS THE DEPARTMENT OF JUSTICE'S NYAYA BANDHU (PRO BONO LEGAL SERVICES) PROGRAMME?

The Nyaya Bandhu programme is aimed at fulfilling the Department's critical mandate of enhancing 'access to justice'...

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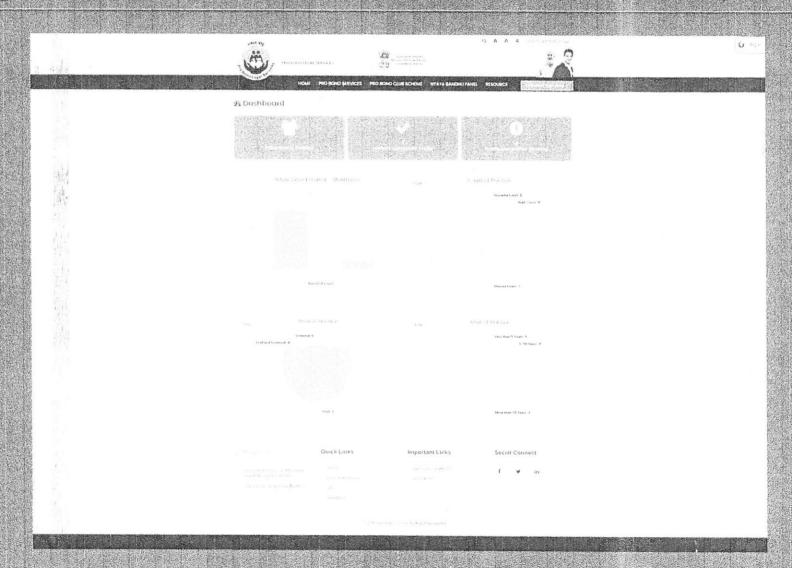
Step: Click on Registrar General Login and Sing In with user details



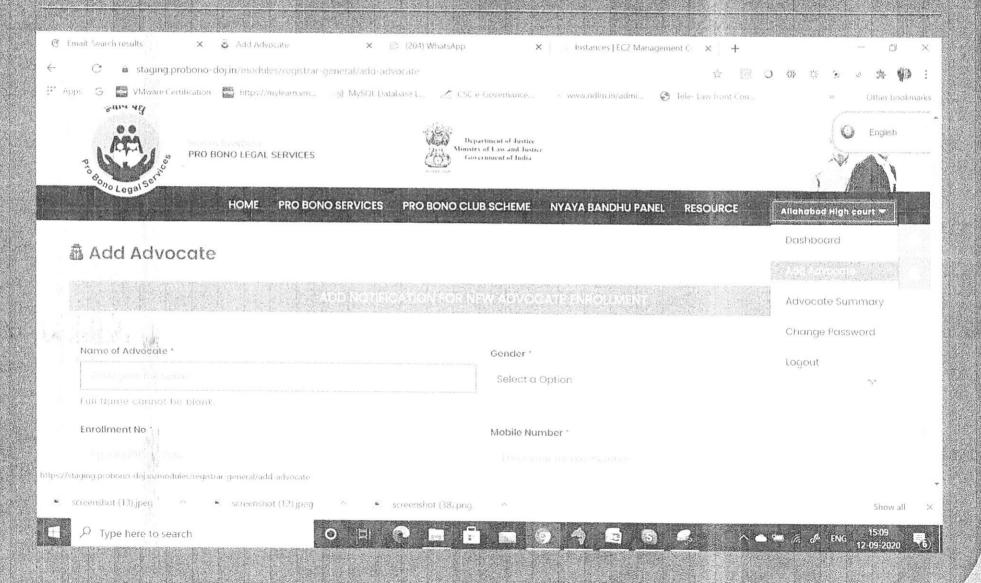
Step: Login details

Welcome Sign In with your user details Email * allahabadcourt@gmail.com Password * Ild:QYX Remember Me Forgot Password

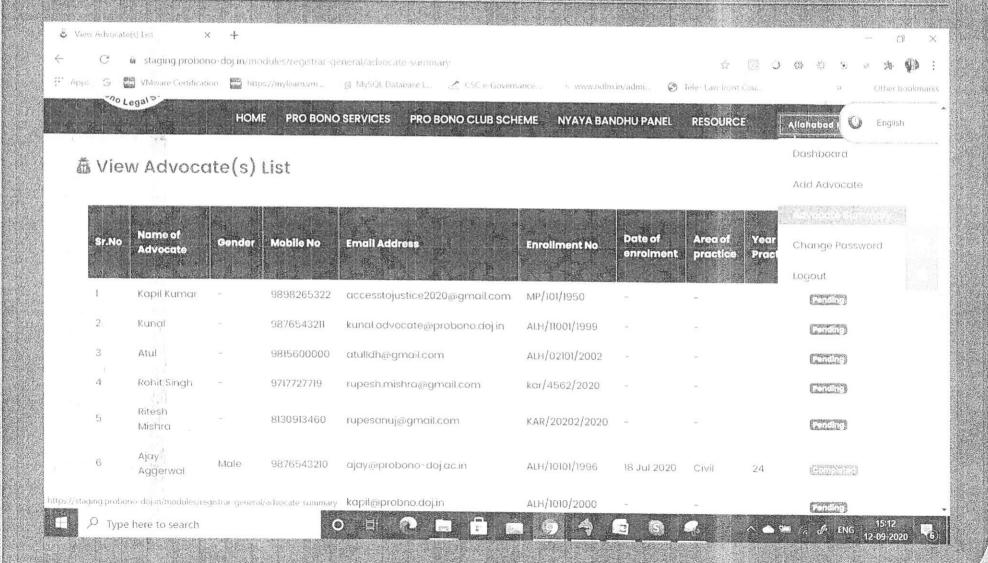
Step: User can see Dashboard with various related counts and graphs



Step : User can Add Advocates



Step: User can see advocate summary



Step: Nyaya Bandhu panel-Reporting status can be seen on front portal itself

